to call a conference immediately of the representatives of the people in order to find out a solution for the demand of statehood and to grant that statehood immediately.

Messages from

SHRI R. K. KHADILKAR: Sir, some wrong impression is being created. No doubt during the course of the agitation, which was led by the united front of all the parties including the Co-gress, for statehood a certain number of people were arrested. In all 521 people were arrested in the agitation and discharged. Just a few people arc in the

SHRI BHUPESH GUPTA: How many?

SHRI R. K. KHADILKAR: Offhand I cannot say. As the House would realise, it is a sensitive area and the law and order problem has got to be kept in mind. From that angle just a few might be in jail. Beyond that I have nothing to add.

SHR1 CHITTA BASU (West Bengal): Sir, i t has been the unanimous demand...

THE VICE-CHAIRMAN(SHRI AKBAR ALI KHAN) : You have already said that.

SHRI BHUPESH GUPTA : Sir, on a point of order. You cannot deal with it like that. The Minister must tell us how many people are in jail. People are in jail and he will not give us the number. If Manipur officers have come they should be sent away. Why these officers been brought here if they are not in a position to tell him about They have been able to tell him this? how many people have been reabout leased. How is it that they are not able to tell him as to how nany persons jail? Is the liberty of people so cheap that you put in prison these people and yet do not give us the number as to how many are in jail? It is a matter of shame for the Government that having put people in jail, they would not tell us as to how many people are in jail. Mr. Khadilkar, you should give the figure by tomorrow, if possible, give it to-day. I think officers are deliberately hiding this fact and the Government is abetting the officers to hide it from us. Many important leaders arc still in jail. Let them give a list of names. It is surprising that he says "Only a few are in jail". "Few" means maty? —io, 12, 20 or 50? . . .

VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : I will ask the Minister to get th'- information as early as possible and give it to the House.

SHRI A. P. CHATTERJEE: By tomorrow. The Manipur officers are here.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KAHN): The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union Territory of Manipur for the services of the finanical year 1970-71 as passed by the Lok Sabha, be taken consideration"

Tlie motion was adopted.

VICE-CHAIRMAN (SHRI THE AKBAR ALI KHAN): Now, we shall take up clause by clause consideration.

Clauses 2 and 3 and the Schedule were added to Ihe Bill-Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI R. K. KHADILKAR: I move; "That the Bill be returned"

The question was put and the motion was adopted.

MESSAGES FROM THE LOK SABHA contd.

- THE WEST BI:NGAL APPROPRIATION (\'OTE ON ACCOUNT) BILL 1970
- II. THE WEST BENGAL APPROPRIA-TION BILL, 1970.

SECRETARY: Sir, I have to report to the House the 1'oliowing messages received From the Lok Sabha, signed by the Secretary of the Lok Sabha:-

(I)

"In accordance with the provision' of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the West Bengal Appropriation (Vote on Account) Bill, 1970, as passed by Lok Sabha at its sitting held on the 30th March, 1970.

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2. The Speaker has certified that this Bili is a Money Bill."

(H)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the West Bengal Appropriation Bill, 1970 as passed by Lok Sabha at its sitting held on the 30th March, 1970.

2. The Speaker has certified that this Bill is a Money Bill."

Sir, I lay a copy of each of the Bills on the Table.

RE DISCUSSION ON WEST BENGAL

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Now we take up Bengal.

SHRI BHUPESH GUPTA (West Bengal): No.

SHRI NIREN GHOSH (West Bengal)

SHRI CHITTA BASU (West Beng-gal) : No.

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): You had agreed. May I appeal. . .

SHRI NIREN GHOSH: I never agreed.

SHRI K. K. SHAH : The Business Advisory Committee also recommended. . .

^CSHKI NIREN GHOSH: No., no; it annot be done-

THE VICE-CHAIRMAN (SHRT AKBAR ALI KHAN): You will kindly remember that in the Business Advisory Committee on which all parties were represented, this was agreed to. That is one thing. The other thing is that the Chairman also to-day made an appeal to you to/See that we finish all the items on the Order Paper. Thirdly, the Leader of the House is also requesting you to co-coperate.

SHRI NIREN GHOSH: It is impossible.

SHRI CHITTA BASU: We shall sit through the lunch hour tomorrow.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Tomorrow we have got a lot of work.

SHRI NIREN GHOSH: It must be discussed in a full House. It cannot be discussed in this fashion at 6" 30.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Let us begin it.

SHRI NIREN GHOSH: No.

SHRI KRISHAN KANT (Haryana): Mr. Vice-Chairman, the question is...

SHRI K. K. SHAH: At least some time can be utilised. You had agreed to sit up to 7-30.

SHRI BANKA BEHARY DAS (Orissa) : We will sit through the lunch hour tomorrow.

SHRI BHUPESH GUPTA: We are taking up an important subject like West Bengal. You see the House. It is practically vacant. By the time we start our speeches probably only the Chairman will be left. It is better that we go now.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Those who are interested will stay; it is their duty.

SHRI NIREN GHOSH: You are a very dutiful Chairman, we know that. But do not plead in this fashion. Do not tiy to do injustice to us.

{Interruptions}

SHRI BANKA BEH\RY DAS: We are prepared to sit through the lunch hour tomorrow

SHRI KRISHAN KANT: Mr. Ghosh, the question is this. \\ have to pass the Appropriation Bills and everything on Bengal by tomorrow) the last day.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURA-MAIAH): Anu also Railway Appropriation Bills.